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No.K.13012/03/2019-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th September, 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Virendra Kumar II, Additional Judge of the Allahabad High Court, to be a Judge of the Allahabad High Court with effect from the date he assumes charge of his office.

myp
24/9/2020

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 13012/03/2019-US.II

Dated 24.09.2020

Copy to:-

- 1 Shri Justice Virendra Kumar II, Additional Judge, Allahabad High Court, Allahabad.
- 2 The Secretary to Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister of Uttar Pradesh, Lucknow
- 4 The Secretary to Chief Justice, Allahabad High Court, Allahabad.
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Allahabad.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J)/JS(RKK)/SO(Desk).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 24/09/20
Section Officer